# IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

1

# BEFORE

# HON'BLE SHRI JUSTICE VIVEK AGARWAL

# ON THE 27<sup>th</sup> OF MARCH, 2023

# **WRIT PETITION No. 20220 of 2003**

### **BETWEEN:-**

KRIPAL SINGH YADAV S/O SHRI RAM CHARAN YADAV, AGED ABOUT 47 YEARS, OCCUPATION: WORKING AS SENIOR AGRICULTURE DEVELOPMENT OFFICER, BANDA ,DISTRICT SAGAR (MADHYA PRADESH)

#### **.....PETITIONER**

# (NONE)

## AND

- 1. THE STATE OF MADHYA PRADESH THROUGH THE SECRETARY AGRICULTURE DEPARTMENT BHOPAL (MADHYA PRADESH)
- 2. DIRECTOR AGRICLTURE VINDHYACHAL BHAWAN BHOPAL (MADHYA PRADESH)
- 3. SHRI GYAT RAM TURKAR S/O BELIRAM TURKAR OCCUPATION: THROUGH RESPONDENT NO.2 AGRICULTURE VINDHYACHAL BHAWAN BHOPAL (MADHYA PRADESH)
- 4. ARVIND KUMAR DIXIT S/O SHRI KRISHNA DIXIT OCCUPATION: THROUGH RESPONDENT NO.2 AGRICULTURE VINDHYACHAL BHAWAN BHOPAL (MADHYA PRADESH)

#### .....RESPONDENTS

(BY SHRI MANAS MANI VERMA - GOVT. ADVOCATE)												
• • • • • • • • • • • • • • • • • • • •												
<b>T</b> 1				0					-			

This petition coming on for hearing this day, the court passed the

following:

#### **ORDER**

None for the petitioner.

It appears that petitioner has lost interest in pursuing the remedy. Accordingly, this petition is dismissed for want of prosecution.

> (VIVEK AGARWAL) JUDGE

